

PAPER LAID ON THE TABLE

THE AUDIT REPORT ON RAILWAYS, 1952—PART I

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH) : Sir, I lay on the Table the Audit Report on Railways, 1952—Part I. [Placed in Library; See Index No. IV. u (a) (76).]

THE SITUATION IN ANDHRA

MR. CHAIRMAN : We are sitting on Saturday for official business. Mr. Biswas, you were here when Shri Sundarayya raised the question at the beginning of the session. Have you anything to say?

THE LEADER OF THE COUNCIL (SHRI C. C. BISWAS) : The Prime Minister made a statement giving in the other House.

SHRI P. SUNDARAYYA (Madras):
No.

SHRI C. C. BISWAS : He made a new statement of which a report appeared in all today's papers. My hon. friend must have read that. Therefore, there is nothing for me to add just at present. I think I can say that it is a delicate and difficult matter and the Cabinet is considering it and the Prime Minister would take the earliest opportunity to make an announcement.

MR. CHAIRMAN : I think there are only hereafter Friday and Saturday and as soon as possible, the Prime Minister will make a statement.

SHRI P. SUNDARAYYA : Sir, is the Prime Minister going to make it at least tomorrow?

MR. CHAIRMAN : He may.

SHRI C. C. BISWAS : As soon as possible. I think if he is in a position to do so, he will do it.

SHRI P. SUNDARAYYA : The position is that the situation in Andhra is deteriorating day by day ; shooting is taking place and we who have been sent by the people of Andhra cannot go on sitting here doing nothing. Why cannot the Government come out with a proper statement so that the situation can be eased? We have been putting the question to the House and to the Government for the last two months.

PROF. G. RANGA (Madras) : Before the hon. Leader of the House says anything, I would like to add a word or two. I take it that the promised statement would be made in the Parliament before either of the Houses or both the Houses adjourn. Am I correct? Otherwise, I would rather wish that the sittings of the House be prolonged until the Cabinet is able to come to a decision and announce their decision to the House.

MR. CHAIRMAN : I think what the Leader of the House said was that we are expected to adjourn on Saturday afternoon. Before that, much earlier than Saturday if possible, the Prime Minister or the Leader of the House will make a statement—a definite statement—on the Andhra question to both the Houses.

SHRI C. G. K. REDDY (Mysore) : Would we get an opportunity to discuss it? We have given notice of this and we would most earnestly request through you that on a matter like this a mere statement is not sufficient and that we should get an opportunity for discussing the matter. Opportunity should be given to all sections of the House to discuss that statement.

SHRI T. S. PATTABIRAMAN (Madras) : Sir, the situation is worsening and I would request the Government to make the promised statement very quickly. In the meantime, the responsibility lies on the representatives of the people who are in the Legislature. Will it not be better and advisable for the leaders of the political parties here to make an appeal to the Andhra to keep quiet?

PROF. G. RANGA : That has already been done. We have already made it.

SHRI T. S. PATTABIRAMAN : Sir, we have a responsibility. This is a sovereign Parliament and when the people are in the grip of an emotion....

MR. CHAIRMAN : We are a sovereign Parliament. Why not the representatives of this sovereign Parliament advise the people to be calm?

SHRI T. S. PATTABIRAMAN : Yes, Sir, that is what I say. That will ease the situation.

SHRI P. SUNDARAYYA : The only question is "What is the Government's policy? Is it dilly-dallying?"

MR. CHAIRMAN : It is now understood on all sides of the House that as soon as possible a statement will be made.

AN HON. MEMBER : Will the Government be asked to stop shooting?

SHRI P. SUNDARAYYA : Is the statement a general statement or does the statement contain concrete suggestions which the Government are going to take?

MR. CHAIRMAN : All this discussion will be communicated to the Government that you wanted a statement suggesting concrete steps.

SHRI H. P. SAKSENA (Uttar Pradesh): Is it not time to resume discussion of the Five Year Plan? •

PROF. G. RANGA : Sir, Mr. C. G. K. Reddy, Mr. Sundarayya and myself yesterday suggested our intention to move a further discussion on this matter. He also now suggested that the Government should give us an opportunity—give the House an opportunity—some time, if not a whole day some portion of a day, to discuss this matter. Once they make a statement as our hon. friend Mr. Pattabiraman has suggested, in the light of

that statement it might also become possible to lay additional stress on the need for all those people immediately to come back again to sanity with the assurance that the Andhra Province is going to be created.

MR. CHAIRMAN : Mr. Ranga, you are making a serious charge by saying that they have fallen into insanity.

SHRI C. G. K. REDDY : Sir, this is a matter of importance to us. You may find time for an hour or even two minutes for the discussion on this matter. *He is the Leader of the House and he should be able to say something.*

PAPERS LAID ON THE TABLE

REPORTS OF COMMITTEES ON RIVER VALLEY PROJECTS

THE DEPUTY MINISTER FOR PLANNING, IRRIGATION AND POWER (SHRI J. S. L. HATHI): Sir, I lay on the Table a copy of each of the following Reports:—

AN HON. MEMBER : Is it Mr. Nanda?

MR. CHAIRMAN : Yes, officially.

SHRI J. S. L. HATHI : (i) Report of the *Ad Hoc* Committee in connection with the investigations of the River Valley Projects. [Placed in Library. See Index No. IV. M. 4 (24).]

(ii) Report of the Advisory Committee on Hirakud Dam Project—June, 1948. [Placed in Library. See Index No. IV. M. 4 (11).]

(iii) Report of the Advisory Committee on Hirakud Dam Project—March 1952. [Placed in Library. See Index No. IV. M. 4 (11).]